

PATNA HIGH COURT, PATNA

NOTICE

Quotations are hereby invited from the interested firms for sweeping/ cleaning of uncovered area in the premises of the Court such as entire open area in the premises, all roads with flanks, all drains with flanks, car parking, motor cycle parking etc. The basic terms and conditions are as under:-

1. The agreement will be effective from the date of signature and will be valid for one year from the date of start of service. The period of contract can however be extended by renewing the agreement for such period as may be agreed upon between the parties on agreed terms.

2 The firm has to provide 12 persons (1 Supervisor and 11 Sweepers) daily except Sundays and other holidays, the holidays will be decided by Court's administration. Timing of cleaning will be 7.00 A.M. to 11.00 A.M. and 2.00 P.M. to 6.00 P.M.

3. The firm has to keep ready their basic infrastructure to be used in such cleanliness work within the Court's premises itself that includes cleaning materials, cleaning tools, brooms, bleaching powder, patua, phenyl etc.

The interested firms may provide their quotations with following details 1. Registration No. (Under Company's Act), 2. TIN No. 3. NCT No. 4. PAN No. 5. Service Tax No. 6. E.S.I. No. 7. E.P.F. No. in the name of undersigned on or before 8th April, 2015.



Registrar General